

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/7891/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. R. Kar,
District & Sessions Judge,
Nagaon.

Dated Guwahati the 20th December, 2019.

Sub: **Winter vacation with station leave permission.**

Ref:- Your letter No.DJN/7593, dtd. 20.12.2019

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the the winter vacation w.e.f. 24.12.2019 to 31.12.2019 along with station leave permission w.e.f. from the evening of 23.12.2019 till the morning of 02.01.2020, as prayed for. The Addl. District & Sessions Judge No.1, Nagaon, in his absence the senior most Judicial officer at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE),

7893
Memo NO.HC.VII-242/2010/7892-1A, dated 20'12'19

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Addl. District & Sessions Judge No.1, Nagaon.


JT. REGISTRAR (VIGILANCE)

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